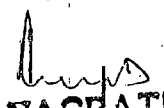
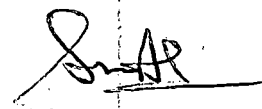
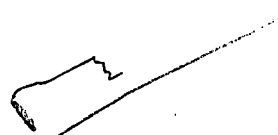
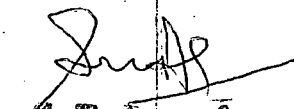


(4)
C.A.T. Bench, Jaipur

Date of Order	Orders
22-11-2001	Mr. P. P. Mathur, Counsel for the applicant. The learned Counsel for the applicant seeks adjournment. Allowed. May be listed for admission on 15-1-2002.  A. P. NAGRATH ADMINISTRATIVE MEMBER  (S. K. AGARWAL) Judicial Member
15.1.2002	None for the applicant. May be listed for admission on 18.1.2002.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  (S. K. AGARWAL) Judicial Member
18-1-2002	Mr. P. P. Mathur - Counsel for the applicant The learned Counsel for the applicant seeks to withdraw this OA with liberty to file a fresh, if so advised. In view of the submissions made before us, we dispose of this OA as having withdrawn with liberty to file a fresh OA, Subject to limitation.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)

COPY Received
 (Ding)
 for P.P. Mathur
 (advs)
 on 24/1/02